

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.10.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission IA 554/19	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhanian & Co., Advocates	M/s Unishire Regency Park LLP	G S Venkat Subbarao, Advocate

ADVOCATE FOR PETITIONER/s:

*Milind Dange - 9449592857* MBDL

ADVOCATE FOR RESPONDENT/s:

*Suma A.L.*  
SUMA.A.L  
9902649419

**ORDER**

Heard Shri Milind Dange, learned Counsel for the Petitioner and Ms. Suma A.L., learned Counsel for the Respondent.

Post the case on 11.11.2019. Resolution Professional is directed to file reply to the I.A. No.554 of 2019 well before the next date of hearing duly serving a copy on the other side. We make it clear that no further adjournment shall be granted.

*Shri Ashutosh Chandra*

Member (T)

*Shri Rajeswara Rao Vittalana*

Member (J)

Krishna

**Verified**

*Shri Ashutosh Chandra*  
**Court Officer**